

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 44/AM12
SCHEDULED TO BE HELD ON 01.02.2012
HELD ON 06.02.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **44/87-NC-7/2011** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' **scheduled to be held on 01.02.2012 (held on 06.02.2012)** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri S.S.Bose, Senior Development Officer, DIPP
- 2) Shri Krishan Kumar, Deputy DGFT and Convener
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **43/AM12 held on 24.01.2012.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-214	MANAKSIA LTD. (FORMERLY KNOWN AS HINDUSTHAN SEALS LTD.)	HQ F. No. 01/83/050/02009/AM08/DES-VII	Status: Deferred
NC No.: 44/AM12 Dated: 06.02.2012	Adv. Lic. No. 0210106398 dated 23.11.2007	RLA F. No. 02/24/040/00226/AM08	

Request: Amendment in the description of Import Item No. 1 mentioned against Export Product No. 2, 3, 4 and 5.

Decision: A copy of representation has been forwarded to D/o C&PC on 04.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-215	PACIFIC PIPE SYSTEMS PVT. LTD.	HQ F. No. 01/87/050/00455/AM11/DES-VII	Status: Deferred
NC No.: 44/AM12 Dated: 06.01.2012	Adv. Lic. No. 0810095513 dated 13.01.2011	RLA F. No. 08/24/040/00306/AM11	

Request: Inclusion of Import Item No. 2 – Polyester Resin left out by NC in its Meeting No. 16/AM12 held on 05.08.2011.

Decision: A copy of representation has been forwarded to D/o C&PC on 04.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-216	PROPACK INDUSTRIES	HQ F. No. 01/87/050/00273/AM11/DES-VII	Status: Deferred
NC No.: 44/AM12 Dated: 06.02.2012	Adv. Lic. No. 0310597153 dated 15.10.2010	RLA F. No. 03/95/040/00501/AM11	

Request: **Amendment in the description of Export Product and Import Items No. 1 and 2.**

Decision: A copy of representation was forwarded to D/o C&PC on 08.12.2011. Comments of D/o C&PC are awaited. Further as per the request of the Representative of D/o C&PC, a copy of 4.7 application has been forwarded to D/o C&PC on 27.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-217	PROPACK INDUSTRIES	HQ F. No. 01/87/050/00291/AM10/DES-VII	Status: Deferred
NC No.: 44/AM12 Dated: 06.02.2012	Adv. Lic. No. 0310549839 dated 09.12.2009	RLA F. No. 03/95/040/00459/AM10	

Request: **Amendment in the description of Export Product and Import Items No. 1 and 2.**

Decision: A copy of representation was forwarded to D/o C&PC on 08.12.2011. Comments of D/o C&PC are awaited. Further as per the request of the Representative of D/o C&PC, a copy of 4.7 application has been forwarded to D/o C&PC on

27.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-218	(i) M/s Commercial Syn-Bags Limited, Indore (ii) M/s Flexituff International Limited, Pithampur (iii) M/s Kanpur Plastipack Limited, Kanpur (iv) M/s Jumbo Bag Limited, Chennai (v) M/s Big Bags International Pvt. Limited, Bangalore	Status: Deferred
NC No.: 44/AM12 Dated: 06.02.2012	HQ F. No. 01/87/162/00233/AM12/DES-VII	

Request: **Modification in the Standard Input-Output Norms (SION) appearing at**
97.

S. No. H-

Decision: A copy of application has been forwarded to D/o C&PC on 24.01.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

ONLINE CASES

1	Case No.:10/13/87-ALC1/2011	Party Name:INK & PRINT	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00089/AM12/	RLA File :05/23/040/00061/AM12/	Lic.No/Date:0510294337 22.06.2011	Defer Date:15.02.2012
	Decision: A D/L was issued to firm on 20.01.2012 (on the basis of letter of DIPP dated 1101.2012) giving 15 days time for submission of information. Reply awaited from the firm.			

2	Case No.:4/21/87-ALC1/2011	Party Name:KUNAL EXPORTS.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00174/AM12/	RLA File :03/94/040/00271/AM12/	Lic.No/Date:0310638527 24.06.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 13.01.2012. Comments of D/o C&PC awaited.			

3	Case No.:23/15/87-ALC1/2011	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00124/AM12/	RLA File :05/24/040/00118/AM12/	Lic.No/Date:0510295759 05.07.2011	Defer Date:15.02.2012
	Decision: A D/L No. 46011/82/2011-PC.II dated 02.01.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 24.01.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

4	Case No.:1/22/84-ALC3/2011	Party Name:SACOS INDIGO PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/84/050/00162/AM12/	RLA File :11/24/040/00075/AM11/	Lic.No/Date:1110025235 15.07.2011	Defer Date:15.02.2012
	Decision: A D/L No. 46011/92/2011-PC.II dated 17.10.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 15.11.2011, 15.12.2011 and 23.01.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

5	Case No.:2/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00167/AM12/	RLA File :07/24/040/00133/AM12/	Lic.No/Date:0710080860 25.07.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 20.01.2012. Comments of D/o C&PC awaited.			

6	Case No.:3/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00168/AM12/	RLA File :07/24/040/00134/AM12/	Lic.No/Date:0710080854 25.07.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 20.01.2012. Comments of D/o C&PC awaited.			

7	Case No.:4/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00169/AM12/	RLA File :07/24/040/00138/AM12/	Lic.No/Date:0710080855 25.07.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 20.01.2012. Comments of D/o C&PC awaited.			

8	Case No.:5/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00170/AM12/	RLA File :07/24/040/00139/AM12/	Lic.No/Date:0710080856 25.07.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 20.01.2012. Comments of D/o C&PC			

awaited.

9	Case No.:8/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00178/AM12/	RLA File :07/24/040/00132/AM12/	Lic.No/Date:0710080859 25.07.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 20.01.2012. Comments of D/o C&PC awaited.			

10	Case No.:9/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00179/AM12/	RLA File :07/24/040/00135/AM12/	Lic.No/Date:0710080858 25.07.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 20.01.2012. Comments of D/o C&PC awaited.			

11	Case No.:10/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00180/AM12/	RLA File :07/24/040/00137/AM12/	Lic.No/Date:0710080857 25.07.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 20.01.2012. Comments of D/o C&PC awaited.			

12	Case No.:5/26/87-ALC1/2011	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00213/AM12/	RLA File :03/94/040/00351/AM12/	Lic.No/Date:0310646747 05.08.2011	Defer Date:15.02.2012

Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 28.12.2011 and again on 20.01.2012. Comments of D/o C&PC awaited.

13	Case No.: 3/24/87-ALC1/2011	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00194/AM12/	RLA File :05/24/040/00171/AM12/	Lic.No/Date:0510299303 11.08.2011	Defer Date:15.02.2012
	Decision: A D/L No. 46011/88/2011-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 02.11.2011, 15.11.2011 and 13.01.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

14	Case No.: 1/30/87-ALC1/2011	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00227/AM12/	RLA File :03/94/040/00437/AM12/	Lic.No/Date:0310650490 25.08.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 06.01.2012 and again on 20.01.2012. Comments of D/o C&PC awaited.			

15	Case No.: 9/27/87-ALC1/2011	Party Name:HLL LIFECARE LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00222/AM12/	RLA File :53/24/040/00010/AM12/	Lic.No/Date:5310013562 05.09.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC awaited.			

16	Case No.: 7/39/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00295/AM12/	RLA File :08/24/040/00133/AM12/	Lic.No/Date:0810103212 06.09.2011	Defer Date:15.02.2012

Decision: A copy of application has been forwarded to D/o C&PC on 26.12.2011. Comments of D/o C&PC are awaited.

17	Case No.:1/31/87-ALC1/2011	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00236/AM12/	RLA File :03/94/040/00447/AM12/	Lic.No/Date:0310653243 13.09.2011	Defer Date:15.02.2012
	Decision: A D/L No. 46011/34/2011-PC.II dated 21.11.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 01.12.2011 and 20.01.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

18	Case No.:8/39/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00296/AM12/	RLA File :08/24/040/00137/AM12/	Lic.No/Date:0810103585 15.09.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 26.12.2011. Comments of D/o C&PC are awaited.			

19	Case No.:13/39/87-ALC1/2011	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00301/AM12/	RLA File :05/23/040/00223/AM12/	Lic.No/Date:0510303297 21.09.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 26.12.2011. Comments of D/o C&PC are awaited.			

20	Case No.:13/41/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00322/AM12/	RLA File :08/24/040/00146/AM12/	Lic.No/Date:0810103811	Defer Date:15.02.2012

Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.

Case No.:9/39/87-ALC1/2011	Party Name:POLYLINK POLYMERS(INDIA)LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Approved
HQ File :01/87/050/00297/AM12/	RLA File :08/24/040/00143/AM12/	Lic.No/Date:0810103873 22.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- Thermoplastic Semicon Compound (Containing 18% LLDPE Granules,30% Carbon Black and 48% EVA) Polyethylene	15.000	M.T	1987875.00	42750.00 US\$
				Total	1,987,875.00	42,750.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE Granules Polyethylene	2.781	M.T	181043.00	3893.40 US\$	Value & Qty
2	28030010	Carbon Black	4.635	M.T	603477.00	12978.00 US\$	Value & Qty
3	39013000	Ethylene Vinyl Acetate copolymer EVA	7.416	M.T	913837.00	19652.40 US\$	Value & Qty
4	27122000	Paraffin Wax Lubricants	0.456	M.T	6467.00	139.08 US\$	Value & Qty
5	38120000	Antioxidant Condn.: - This licence issued under para 4.7 of H.B. 2009 - 14 for fixation of Norms by ALC., New Delhi.	0.162	M.T	3088.00	66.42 US\$	Value & Qty

				Total	1,707,912.00	36,729.30		
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/63/2004-PC.II dated 30.01.2012, following adhoc norms are approved :								
EXPORT ITEM		QTY	IMPORT ITEM		QTY			
Thermoplastic Semicon Compound (containing 18% LLDPE, 30% Carbon Black and 48% EVA)		1 kg	1. LLDPE Granules		0.1854 kg			
			2. Carbon Black		0.3090 kg			
			3. Ethylene Vinyl Acetate Copolymer		0.4944 kg			
			4. Paraffin Wax		0.0304 kg			
			5. Antioxidant		0.0108 kg			

22	Case No.: 8/41/87-ALC1/2011	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00317/AM12/	RLA File :09/24/040/00245/AM12/	Lic.No/Date:0910049002 22.09.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.			

23	Case No.: 15/41/87-ALC1/2011	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00324/AM12/	RLA File :09/24/040/00172/AM12/	Lic.No/Date:0910049003 22.09.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 09.01.2012. Comments of D/o C&PC are awaited.			

24	Case No.: 4/32/87-ALC1/2011	Party Name:AG DERCO BELTING (INDIA) PVT. LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00241/AM12/	RLA File :05/23/040/00242/AM12/	Lic.No/Date:0510304337 30.09.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 26.12.2011. Comments of D/o C&PC are awaited.			

25	Case No.: 6/30/87-ALC1/2011	Party Name:BILCARE LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00232/AM12/	RLA File :31/83/040/00131/AM12/	Lic.No/Date:3110050878 07.10.2011	Defer Date:15.02.2012
	Decision: A D/L No. 46011/179/2004-PC.II dated 08.12.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 30.12.2011 and 20.01.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

26	Case No.: 10/34/87-ALC1/2011	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00260/AM12/	RLA File :03/95/040/00536/AM12/	Lic.No/Date:0310659423 13.10.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 20.01.2012. Comments of D/o C&PC awaited.			

27	Case No.: 4/36/87-ALC1/2011	Party Name:COSMO FILMS LTD	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00272/AM12/	RLA File :03/94/040/00582/AM12/	Lic.No/Date:0310659828 14.10.2011	Defer Date:15.02.2012
	Decision: A D/L No. 46011/17/2004-PC.II dated 26.12.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 20.01.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

28	Case No.:5/36/87-ALC1/2011	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00273/AM12/	RLA File :03/94/040/00626/AM12/	Lic.No/Date:0310660126 17.10.2011	Defer Date:15.02.2012
	Decision: A D/L No. 46011/97/2010-PC.II dated 22.12.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 20.01.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

29	Case No.:3/36/87-ALC1/2011	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00271/AM12/	RLA File :03/94/040/00484/AM12/	Lic.No/Date:0310661135 20.10.2011	Defer Date:15.02.2012
	Decision: A copy of reply received from firm has been forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC awaited.			

30	Case No.:2/34/87-ALC1/2011	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00252/AM12/	RLA File :02/24/040/00039/AM12/	Lic.No/Date:0210168301 31.10.2011	Defer Date:15.02.2012
	Decision: A D/L No. 46011/47/2011-PC.II dated 15.12.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 30.12.2011 and 23.01.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:3/34/87-ALC1/2011	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00253/AM12/	RLA File :02/24/040/00074/AM12/	Lic.No/Date:0210168300 31.10.2011	Defer Date:15.02.2012

31			31.10.2011	
	Decision: A D/L No. 46011/47/2011-PC.II dated 15.12.2011 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 30.12.2011 and 23.01.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

32	Case No.:10/39/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00298/AM12/	RLA File :08/24/040/00182/AM12/	Lic.No/Date:0810105121 31.10.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 26.12.2011. Comments of D/o C&PC are awaited.			

33	Case No.:13/37/84-ALC3/2011	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/84/050/00266/AM12/	RLA File :11/24/040/00041/AM12/	Lic.No/Date:1110026061 02.11.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.			

34	Case No.:6/36/87-ALC1/2011	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00274/AM12/	RLA File :03/95/040/00581/AM12/	Lic.No/Date:0310663928 08.11.2011	Defer Date:15.02.2012
	Decision: A D/L No. 46011/16/2011-PC.II dated 03.01.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 24.01.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:14/39/87-ALC1/2011	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Approved
HQ File :01/87/050/00302/AM12/	RLA File :05/23/040/00288/AM12/	Lic.No/Date:0510307549 11.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042200	63/0- PVC Compound- FRLS Grade Fire Retardant Low Smoke Grade	50000.000	K.G	4379375.00	87500.00 US\$
				Total	4,379,375.00	87,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC Resin	25000.000	K.G	1501500.00	30000.00 US\$	Value & Qty
2	29173920	Plasticizer- DOP Dioclyle Pthalate	10000.000	K.G	1001000.00	20000.00 US\$	Value & Qty
3	28183000	Filler- ATH Aluminum Trihydrate	12500.000	K.G	782031.00	15625.00 US\$	Value & Qty
				Total	3,284,531.00	65,625.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/113/2008-PC.II dated 25.01.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Fire Retardant Low Smoke Compound)	1 kg	1. PVC Resin	0.500 kg
		2. Plasticizer – DOP	0.200 kg
		3. Filler – Aluminium Tri Hydrate	0.250 kg

36	Case No.:12/39/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00300/AM12/	RLA File :08/24/040/00188/AM12/	Lic.No/Date:0810105561 16.11.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 26.12.2011. Comments of D/o C&PC are awaited.			

37	Case No.:4/41/87-ALC1/2011	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00313/AM12/	RLA File :03/95/040/00650/AM11/	Lic.No/Date:0310666464 22.11.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 11.01.2012. Comments of D/o C&PC are awaited.			

38	Case No.:1/41/87-ALC1/2011	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00310/AM12/	RLA File :03/95/040/00151/AM12/	Lic.No/Date:0310666977 24.11.2011	Defer Date:22.02.2012
	Decision: A D/L No. 46011/74/2011-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

39	Case No.:14/41/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00323/AM12/	RLA File :08/24/040/00204/AM12/	Lic.No/Date:0810105918 24.11.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.			

40	Case No.:4/39/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00292/AM12/	RLA File :03/95/040/00636/AM12/	Lic.No/Date:0310667698 29.11.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 26.12.2011. Comments of D/o C&PC are awaited.			

41	Case No.:3/41/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00312/AM12/	RLA File :03/95/040/00675/AM12/	Lic.No/Date:0310667695 29.11.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 09.01.2012. Comments of D/o C&PC are awaited.			

42	Case No.:16/41/87-ALC1/2011	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00325/AM12/	RLA File :34/24/040/00124/AM12/	Lic.No/Date:3410032343 29.11.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.			

43	Case No.:17/41/87-ALC1/2011	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00326/AM12/	RLA File :34/24/040/00125/AM12/	Lic.No/Date:3410032344 29.11.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.			

44	Case No.:2/41/87-ALC1/2011	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00311/AM12/	RLA File :03/95/040/00600/AM12/	Lic.No/Date:0310668223 30.11.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 09.01.2012. Comments of D/o C&PC are awaited.			

45	Case No.:15/39/87-ALC1/2011	Party Name:TAG CHEMICALS INDIA PVT LTD,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00303/AM12/	RLA File :53/24/040/00009/AM12/	Lic.No/Date:5310014263 02.12.2011	Defer Date:22.02.2012
	Decision: A D/L No. 46011/05/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

46	Case No.:6/39/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00294/AM12/	RLA File :02/24/040/00148/AM12/	Lic.No/Date:0210170305 07.12.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 26.12.2011. Comments of D/o C&PC are awaited.			

47	Case No.:7/41/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00316/AM12/	RLA File :02/24/040/00157/AM12/	Lic.No/Date:0210170358 08.12.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.			

48	Case No.: 12/41/87-ALC1/2011	Party Name:EMERALD RESILIENT TYRE MANUFACTURERS (P) LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00321/AM12/	RLA File :04/24/040/00252/AM12/	Lic.No/Date:0410131395 08.12.2011	Defer Date:22.02.2012
	Decision: The Committee considered the case in light of letter dated 01.02.2012 and decided to ask following information giving 15 days time for submission of information: (i) Complete manufacturing process of the Export Item viz. Solid Resilient Tyres indicating wastage generated stage of manufacture; (ii) Justification for the quantity of Import Item i.e. Chopped Tyre Cord Friction 173.525 M.T.; and (iii) Quantity of production of Solid Resilient Tyres vis-à-vis consumption of Chopped Tyre Cord Friction and all other indigenous inputs as raw material in the past 3 years, year wise, duly certified by a Chartered Accountant.			

49	Case No.: 5/41/87-ALC1/2011	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00314/AM12/	RLA File :03/95/040/00684/AM12/	Lic.No/Date:0310669693 09.12.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.			

50	Case No.: 6/41/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00315/AM12/	RLA File :02/24/040/00154/AM12/	Lic.No/Date:0210170696 13.12.2011	Defer Date:15.02.2012

Decision: A copy of application has been forwarded to D/o C&PC on 06.01.2012. Comments of D/o C&PC are awaited.

51	Case No.:9/41/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00318/AM12/	RLA File :32/24/040/00044/AM12/	Lic.No/Date:3210051494 14.12.2011	Defer Date:22.02.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

52	Case No.:10/41/87-ALC1/2011	Party Name:SHOBIKAA IMPEX,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00319/AM12/	RLA File :32/24/040/00045/AM12/	Lic.No/Date:3210051496 14.12.2011	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 09.01.2012. Comments of D/o C&PC are awaited.			

53	Case No.:11/41/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00320/AM12/	RLA File :32/24/040/00043/AM12/	Lic.No/Date:3210051490 14.12.2011	Defer Date:22.02.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder enclosing a copy of D/L to firm giving 15 days time for submission of information.			

54	Case No.:1/44/87-ALC1/2011	Party Name:CHIRAG PACK (INDIA) PVT. LTD.	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00350/AM12/	RLA File :03/94/040/00921/AM12/	Lic.No/Date:0310677985 20.01.2012	Defer Date:15.02.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 02.02.2012. Comments of D/o C&PC are awaited.			

55	Case No.:2/44/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:44/87-ALC1/2011 06.02.2012	Status: Deferred
	HQ File :01/87/050/00351/AM12/	RLA File :31/83/040/00150/AM12/	Lic.No/Date:3110052552 20.01.2012	Defer Date:15.02.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
